MUMBAI BENCH, MUMBAI

T.C.S.P No.76/(MAH)/2017

CORAM:

2

Present::

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Dale Management Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1. Kennett Wh



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COMMON ORDER

T.C.S.P. No. 75/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 76/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 77/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 78/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative for the Petitioner is present.
- 2. Reports from the concerned offices are awaited, hence to be adjourned.
- The matter is adjourned to 23rd June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017